# **LOK SABHA DEBATES**

## **LOK SABHA**

Friday, February 21, 1997/Phalguna 2, 1918 (Saka)

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair]

### **OBITUARY REFERENCE**

[English]

MR. SPEAKER: Hon'ble Members, I refer with pofound sorrow to the passing away of Mr. Deng Xiaoping, the renowned Chinese leader, on 19th February, 1997 at the age of 93.

Mr. Deng Xiaoping was a great leader of the Chinese people whose contribution to the modernisatiion of China will be ever remembered. Under his leadership China launched the process of economic reform and opening to the outside world, which has been responsible for raising the standards of living of the Chinese people and the integration of the Chinese economy with that of the world.

We recall the substantial contribution made by Deng Xiaoping in recent years to India-China relatiions. It was his historic meeting with the then Prime Minister Shri Rajiv Gandhi, during his visit to China in 1988, which reoriented our bilateral relatiions. On that occasion, he had emphasised the importance of cooperation between India and China, the need for the two countries to develop economically and for the establishment of a new international political order based on the five principles of peaceful coexistence

In mourning the demise of Mr. Deng Xiaoping, we reaffirm our desire to build friendly, good neighbourly, constructive and cooperative relations with China for the prosperity of our two peoples.

I request the Members to rise in their places and observe silence for a short while as a mark of respect to the departed leader.

#### 11.03 hrs

(The Members then stood in silence for a short while.)

SHRI JASWANT SINGH (Chittorgarh): Mr. Speaker, Sir, I am doing an unusual thing, but it is because the situation is unusual that, very briefly, I wish to make a submission, through you, to the entire House........(Interruptions)

SHRI P.C. THOMAS (Muvattupuzha): Sir , I am on a point of order.

SHRI P.R. DASMUNSI (Howrah): Sir, the Question Hour cannot be interrupted. We have to maintain the tradition.......(Interruptions)

SHRI RUPCHAND PAL (Hooghly): Has the hon. Member given a notice for suspension of question hour?

MR. SPEAKER: The hon. Member did not give notice. But I was prepared to listen to one or two sentences because he himself saying that it is an unusual thing that he is doing. The hon. Member himself has said so. As the hon. Member himself has admitted to have been doing a unusual thing, I thought I must hear one sentence or two.

SHRI JASWANT SINGH: I am mindful of the concern of the hon. Members about the Question Hour and the importance of the Question Hour. I shall be very brief in submitting to the entire House. I submit to the entire House that the fact that my Party would be absent from the House today is in itself a demonstration of the enormity of the question that confronts us in the State of Uttar Pradesh. I particularly wish to point out that ever since the President's Rule was wrongfully imposed in Uttar Paradesh. .....(Interruptions)

MR. SPEAKER: I think you have made your point.

.....(Interruptions)

SHRI JASWANT SINGH: I refer only to the killings in the State of Uttar Pradesh in the last six or seven months. A very senior leader of our Party with almost four decades of public service has been killed.......(Interruptions)

MR. SPEAKER: We shall take up the questions now.

11.06 hrs.

## ORAL ANSWERS TO QUESTIONS

[English]

## **Guidelines for Foreign Investment**

\* 3. DR. T. SUBBARAMI REDDY : SHRI YELLAIAH NANDI :

Will the Minister of INDUSTRY be pleased to state :

- (a) whether the Government have issued a number of guidelines for foreign investment in areas not covered under the automatic approval list;
  - (b) if so, the details thereof;
- (c) to what extent the new guidelines have helped in increasing the foreign investment in India; and
- (d) the total foreign investment proposals accepted so far?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) to (d) A statement is laid on the Table of the House

#### Statement

- (a) Yes, Sir.
- (b) The details are given in the Annexure I and II.